

Apart from the Programme of Action, the Conference also adopted several resolutions. One of the resolutions, introduced by India and Kenya and co-sponsored by several other countries, calls for acceleration of afforestation programmes and promotion of renewable energy technologies in the context of rural development.

(c) Government will carefully examine the recommendations contained in the Report of the Conference after it is received from the U.N. Many of the measures identified by the Conference are already being implemented in India as part of the national programme for the development of new and renewable sources of energy. Where necessary, new programmes will be initiated and on-going programmes accelerated. Government will also participate fully in the international activities recommended by the Conference.

**Number of Man days lost during last three years**

2473. **SHRI E. BALANANDAN :**  
**SHRI SUBHASH CHANDRA BOSE ALLURI :**  
**SHRI CHINTAMANI JAINA**  
**SHRI MOHAN LAL PATEL :**

Will the Minister of LABOUR be pleased to lay a statement showing the man days lost due to lock-outs in the country during the last three years, (year-wise and State-wise) ?

**THE MINISTER OF STATE IN THE MINISTRY OF LABOUR (SHRIMATI RAM DULARI SINHA) :** A Statement showing the man days lost due to lockouts in the country during the period 1978-1980 (State-wise is attached).

**statement**

*The number of Mandays lost due to lockouts during the period 1978-80, by States*

Sl. No.	Name of the States/Union Territories	Number of Mandays lost (in thousands)		
		1978	1979	1980(P)
1	2	3	4	5
1	Andhra Pradesh	123	68	15
2	Assam	..	..	..
3	Bihar	346	764	619
4	Gujarat	62	128	352
5	Haryana	130	197	101
6	Himachal Pradesh	..	..	..
7	Jammu & Kashmir	..	..	8
8	Karnataka	124	588	183
9	Kerala	163	493	294
10	Madhya Pradesh	57	..	404
11	Maharashtra	1,031	1,229	1,830

1	2	3	4	5
12	Manipur . . . . .	..	..	..
13	Meghalaya . . . . .	..	..	..
14	Negaland . . . . .	..	..	..
15	Orissa . . . . .	22	1	102
16	Punjab . . . . .	7	..	102
17	Rajasthan . . . . .	36	4	240
18	Sikkim . . . . .	..	..	..
19	Tamil Nadu . . . . .	485	601	925
20	Tripura . . . . .	..	..	..
21	Uttar Pradesh . . . . .	1,649	640	230
22	West Bengal . . . . .	8,632	3,085	4,427
23	Andaman & Nicobar . . . . .	..	..	6
24	Arunachal Pradesh . . . . .	..	..	..
25	Chandigarh . . . . .	..	..	..
26	Dadra and Nagar Haveli . . . . .	..	..	..
27	Delhi . . . . .	50	223	18
28	Goa, Daman & Diu . . . . .	..	3	35
29	Lakshadweep . . . . .	..	..	..
30	Mizoram . . . . .	..	..	..
31	Pondicherry . . . . .	..	5	..
<b>TOTAL</b>		12,917	8,050	9,907

(P)=Provisional.

(—) = NIL.

N.B.=Totals may not necessarily tally due to rounding of figures.

### Introduction of work permit system in the country

2474. SHRI V. KISHORE CHANDRA S. DEO : Will the Minister of LABOUR be pleased to state :

(a) what is the attitude of the Government about the introduction of work permit system throughout the country ;

(b) whether it has been introduced in any State, if so, the details thereof ; and

(c) whether any State have been considering the proposal with a view to introduce it ; if so, the details thereof ?

THE MINISTER OF STATE  
IN THE MINISTRY OF LABOUR  
(SHRIMATI RAM DULARI